

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

It is hereby directed that henceforth in matters pertaining to each litigation/case, the Branch Incharge (Litigation) shall personally brief the undersigned about the concerned case in advance on each Saturday or at least two days before the date fixed for hearing, and also after conclusion of the hearing of the concerned case, similar briefing shall be done to the undersigned by the Branch Incharge (Litigation).

GIRISH KATHPALIA
06.9/19.

(Girish Kathpalia)
District & Sessions Judge (HQs.)
Delhi

66280 - 281
No. _____/Lit./2019

Dated, Delhi the 06 SEP 2019

Copy forwarded for information to:-

1. The Officer Incharge, Litigation Branch (Central), Tis Hazari Courts, Delhi
2. The Website Committee, Tis Hazari Courts, Delhi.

District & Sessions Judge (HQs.)
Delhi